

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-341 & IA-342 of 2014 in  
DFR No. 2118 of 2014**

**Dated : 1<sup>st</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Biomass Energy Developers Association ...Appellant (s)  
& Ors.**

**Versus**

**Andhra Pradesh State Electricity Regulatory ...Respondent(s)  
Commission & Ors.**

**Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary  
Counsel for the Respondent(s) : Mr. K.V. Balakrishna**

**ORDER**

The learned counsel appearing for the State Commission seeks some time to get instructions with regard to these Applications.

Post the matter on **17.10.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**